

T.C.P No. 33/(MAH)/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE PARTIES: M/s. Franasco Esteban Mayoral Farkas
V/s.
M/s. Dazzler Confectionery Company Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

| <u>S. No.</u> | <u>NAME</u> | <u>DESIGNATION</u> | <u>SIGNATURE</u> |
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| | ROHAN DESHPANDE, 1/B ADVOCATE | ARISTA LAW CHAMBERS |
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FOR THE RESPONDENT

KHURSHIDS VAJIFDAR
1/B J. SALAR ASSOCIATES
FOR THE PETITIONER

K. Vajifdar

ORDER

TCP 33/397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter on 8.12.2017.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)